

(c) whether it is also a fact that DDA has rejected the applications of land allotment for hospitals in Mahipalpur, Greater Kailash, Karawal Nagar and Narayana Vihar, if so, the reasons therefor; and

(d) by when the land for hospitals would be made available by DDA to the Government of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir. Since January, 2012 the Delhi Government has requested DDA for allocation of land for setting up of hospitals at five places. Out of the five places proposal for allotment of land at four places viz. (i) Bindapur, Dwarka, (ii) Model Town, Chowki No. 4, (iii) Naraina Vihar, and (iv) Sector-22, Rohini, have been approved.

(c) No, Sir.

(d) Does not arise.

Dwarka to Najafgarh Metro Rail Project

2169. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present status of extension of Dwarka-Najafgarh Metro Rail Project under 3rd phase of Delhi Metro Rail Plan; and

(b) whether completion target fixed for 2015 for this project would be achieved, the details of steps being taken on this project so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) The Government has already sanctioned the extension of Delhi Metro from Dwarka to Najafgarh.

(b) The project is targeted for completion in December, 2015. Delhi Metro Rail Corporation Ltd. (DMRC) has completed the preliminary works like surveying, fixing the alignment to minimize land acquisition and demolition, finalization of station layout. DMRC has also started the tendering process.

Status of Mono Rail

†2170. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether decision has been taken by the Ministry to run Mono Rail in Delhi region;

†Original notice of the question was received in Hindi.

12.00 NOON

(b) if so, the areas through which the Mono Rail is proposed to be run; and

(c) whether, keeping in view the increase in population in future, the Ministry intends to extend the Mono Rail upto Meerut, Moradabad and Mathura and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Central Government has not received any proposal for sanction of Delhi Mono Rail from the Government of National Capital Territory of Delhi.

(b) and (c) Does not arise.

PAPERS LAID ON THE TABLE**Report and Account (2011-12) of the HDPEL,
Kolkata and related papers**

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

(a) Twenty-eighth Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited (HDPEL), Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 9563/15/13]

Notifications of the Ministry of Culture

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):
Sir, I lay on the Table —

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Culture, under sub-section (4) of Section 38 of the Ancient